| | ANNEXURE 6 | | | | | | | | | | | | | |
|---------|---|------------------|-----------------------|------------------|----------------------------|-----------------|-------------------------------|--|---|-----------------------|-----------------------------|-----------------|--|--|
| | M/s BUDDHA GLOBAL LIMITED; COMMENCEMENT OF CIRP ON 12.09.2023 | | | | | | | | | | | | | |
| | List of Operational Creditors (Employees) as on 26.09.2023 | | | | | | | | | | | | | |
| SI. No. | Name of authorised representative, if any | Name of Employee | Identification No. | Details of claim | Details of Claims Admitted | | | | Amount of | Amount of any | Amount of | Amount of | | |
| | | | | Amount claimed | Amount of claim admitted | Nature of claim | Whether Related Party ? | | contingent mutual dues, that may be set-off | claim not admitted | claim under verification | Remarks, if any | | |
| | | Nil | | | | | | | | | | | | |

